Concession Scheme after providing reasonable return to manufacturers. With increase in production capacity during the last decade, India has achieved near self-sufficiency in nitrogenous and phosphatic fertilizers. The Government intend moving towards a de-regulated regime in all the three types of fertilizers that is, nitrogenous, phosphatic and potassic fertilizers, after taking into account its fiscal capacity and also making available fertilizers to the farmers at a reasonable price. Government is in the process of formulating a new pricing policy for urea units keeping in view the recommendations of Expenditure Reforms Commission for replacing the existing RPS. The proposed new policy will be in the shape of Group Concession Scheme. The new policy will aim at greater transparency, uniformity and efficiency in subsidy disbursements to urea units and will induce them to take cost reduction measures on their own and be competitive. The impact of new fertilizer policy is mainly in terms of techno-economic cost effective manufacturing.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Complaints against arrangements in Busan

- 3115. SHRI SANTOSH BAGRODIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether it is a fact that there have been complaints by sports associations that arrangements made in Busan during the Asian Games were not upto the mark; and
  - (b) if so, what were the reasons for their complaints?

THE MINISTER OF STATE INTHE MINISTRY OFYOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) and (b) No, Sir, except that according to the Billiards and Snooker Federation, their team members had to take rest on the viewer gallery/chairs at the venue since no rest rooms were provided for the players by the organizers.

## Sugarcane production in Orissa

- 3116. SHRI SURENDRA LATH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have a proposal to increase the areas under sugarcane production in Orissa;

- (b) if so, the steps taken by Government in that regard; and
- (c) the details of target set therefor, for Tenth Five Year Plan for Orissa and other States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) Yes, Sir. As per information received from the State Government, it is proposed to increase area under sugarcane cultivation in Orissa. Sugarcane Development scheme was implemented in major sugarcane growing States including Orissa. However, since October, 2000, the scheme "Sustainable Development of Sugarcane Based Cropping Systems" (SUBACS) has been subsumed under Marco Management Mode of Agriculture along with other 26 schemes to give more flexibility to States and implement the programmes on the basis of State's priorities and requirements. Funds are allocated and released to States in lump sum for Macro Magangement Mode of Agriculture and not provided on the basis of individual crop by Government of India. The State Government of Orissa has included the sugarcane development programme in the work plan under Macro Management scheme and has kept a target to increase the sugarcane area to 42000 hectares during Tenth Five Year Plan.

## **Drought assistance to States**

- 3117. DR. ALLADI P. RAJKUMAR: Will the Minister of AGRICULTURE be pleased to state:
- (a) the number of States that have declared the entire State and the number of States that have declared certain districts, as drought affected;
- (b) the amount of assistance provided by the Central Government to drought affected States, State-wise; and
- (c) the details of other facilities provided to States by different Central Government agencies/organizations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) While Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Orissa, Punjab, Rajasthan, Uttaranchal and Uttar Pradesh have declared all the districts in their States as drought affected, Andhra Pradesh, Gujarat, Karnataka, Kerala, Madhya Pradesh,